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Title: Regarding farmers' suicide in the state of Tamil Nadu.

MADAM SPEAKER: Now, we may take up the 'Zero Hour'. We may start with the matter raised during the Question Hour. Shri T.R. Baalu may speak first and after him, Dr. Thambidurai may follow. Shri T.R. Baalu, please be brief.

SHRI T.R. BAALU (SRIPERUMBUDUR): Madam Speaker, more than seven farmers have committed suicide in the State of Tamil Nadu. It is only for want of water from River Cauvery. After seeing the withering crops in their fields, these people have committed suicide....(*Interruptions*) Dr. Kalaingar Karunanidhi has announced Rs. 50,000 to each family ...(*Interruptions*)

MADAM SPEAKER: Let us not turn it into a debate.

...(*Interruptions*)

SHRI T.R. BAALU: The Government of Tamil Nadu

has not come forward to help them. ...(*Interruptions*)

DR. M. THAMBIDURAI (KARUR): Sir, he is giving a wrong statement. He is misleading the House and giving false information regarding farmers in Tamil Nadu ...(*Interruptions*)

SHRI T.R. BAALU : Madam, Bhominathan from Mayiladuthurai, Rajangam from Keevalur, Selvaraj from Keelaiyur, Chakravarthi from Poolamedu, Abdul Raheem from Thiruthiraiipoondi, Sendurpandiyar from Shankarankovil and Pandi from Sivakasi have committed suicide after seeing the withering crops in their fields. ...(*Interruptions*) The State Government of Tamil Nadu has not come forward to protect those families and they have not announced any compensation so far. It is highly condemnable, Madam....(*Interruptions*) The Government of Tamil Nadu is having a lukewarm attitude and simply seeing the deaths of farmers which is very sad whereas our leader, Dr. Karunanidhi has announced Rs. 50,000 as compensation to each family. ...(*Interruptions*)

DR. M. THAMBIDURAI : There are no suicides of farmers due to withering crops in Tamil Nadu, as alleged. ...(*Interruptions*) The Hon'ble Chief Minister of Tamil Nadu has provided all facilities to the farmers. The Tamil Nadu Government is providing free rice to the farmers and special relief packages to those affected due to scarcity of water for cultivation. ...(*Interruptions*) If they want water, that is a different issue. Therefore, whatever the hon. Member is stating is wrong and he is misleading the House....(*Interruptions*)

### **12.12 hrs**

*At this stage, Shri Adhi Sankar, Shri Pralhad Joshi and some other hon. Members came and stood on the floor near the Table.*

...(*Interruptions*)

MADAM SPEAKER: Nothing will go on record.

(*Interruptions*)\* â€

MADAM SPEAKER: Kindly go back now. It is all over. I would not allow you. ...(*Interruptions*)

MADAM SPEAKER: Now, I will call the Leader of the House to speak.

THE MINISTER OF HOME AFFAIRS (SHRI SUSHILKUMAR SHINDE): Madam, I request the House on one issue. There is a Constitutional Amendment that we have brought in this House. ...(*Interruptions*)

SHRI ANANTH KUMAR (BANGALORE SOUTH): We will support that Constitutional Amendment. But please listen Karnataka Members' viewpoint....(*Interruptions*)

SHRI SUSHILKUMAR SHINDE: It is your Bill which I am talking about. Madam, we have amended article 371(j) but one Bill was not taken up in this House yesterday. We have to discuss that Bill in the Rajya Sabha and the new numbering has to be done. That is why, this Constitutional Amendment is very necessary and we are all unanimous in passing this Bill. So, my State Minister will move that amendment.

